Waiz Islam Vs. Unknown PS Hauz Qazi

05.05.2020

Present:-

Ld. APP for the State.

Sh. Shadman Siddiqui, Ld. Counsel for applicant alongwith

applicant.

EO/ASI Anuj Kumar in person.

It is 05:38 pm.

Arguments heard at length. Written submissions also filed. Same are taken on record.

It is already 06:20 pm.

At the request of Ld. Counsel for the applicant, be listed for clarifications, if any/orders through VC over Cisco Webex Meeting application on 06.05.2020 at 04:00 pm.

The scanned copy of this order be sent to co-ordinator Sh. Yogender Sharma, through whatsapp/email for uploading as well as its transmission to the concerned quarter and necessary compliance at his end.

(Rishabh Kapoor)
Duty MM/Central/THC
Delhi/05.05.2020

State Vs.Naresh FIR No.144/20 PS Civil Lines

05.05.2020

Present:-

Ld. APP for the State.

Sh. Akshay Kumar, Ld. Counsel for applicant/accused via VCC.

The present application is heard through Video Conferencing on Cisco Webex Meeting Application.

Report/reply of IO has not been received. Co-ordinator Sh. Yogender Sharma informs that he has already emailed copy of application to the prosecution branch for obtaining report of IO.

In such circumstances, let IO be again notified to send report/reply with a copy of same to Ld. Counsel for applicant.

Be listed for arguments through VCC on 06.05.2020 at 03:00 pm.

The scanned copy of this order be sent to co-ordinator Sh. Yogender Sharma, through whatsapp/email for uploading as well as its transmission to the concerned quarter and necessary compliance.

Co-ordinator VC is further directed to connect IO through VC for hearing tomorrow at the time fixed.

(Rishabh Kapoor) sy MM/Central/THC

Delhi/05.05.2020

Waiz Islam Vs. Unknown PS Hauz Qazi

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(Rishabh Kapoor)
Duty MM/Central/THC
Delhi/05.05.2020